

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR**

**GRIDS STEEL & ALLOYS LIMITED OPERATING IN BUSINESS OF FERRO**

**CHROME AT MOUZA PIHURA AND KAPURSINGH NEAR KHUNTINI OF**

**ATHARGARH SUB DIVISION, ODISHA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Grids Steel &amp; Alloys Limited</b> Pan No : AADCG5976D CIN No: U27101OR2008PLC009914
2.	Address of the registered office	Flat No-3, 3rd Floor Mayuree Plaza, Near Old Bus Stand Berhampur Or 760001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mouza Pihura and Kapursingh, Khuntuni, Distt. Athgarh, Odisha.
5.	Installed capacity of main products/ services	12000 MT/Per Annum
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Nil Value of products/services: Rs 4,65,750/- (As per audited financials for FY22)
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending email at process Email ID: <a href="mailto:cirp.gridsteel@gmail.com">cirp.gridsteel@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at process Email ID: <a href="mailto:cirp.gridsteel@gmail.com">cirp.gridsteel@gmail.com</a>
10.	Last date for receipt of expression of interest	24 <sup>th</sup> January 2025
11.	Date of issue of provisional list of prospective resolution applicants	27 <sup>th</sup> January 2025
12.	Last date for submission of objections to provisional list	1 <sup>st</sup> February 2025
13.	Date of issue of final list of prospective resolution applicants	3 <sup>rd</sup> February 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	3 <sup>rd</sup> February 2025

15.	Last date for submission of resolution plans	6th March 2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.gridsteel@gmail.com">cirp.gridsteel@gmail.com</a>

Sd/-

Date 8<sup>th</sup> January 2025  
Place: Bhubaneswar

Giridharilal Sharma  
Resolution Professional  
Regn. No: IBBI/IPA-001/IP-P00391/2017-18/10709  
Regd. Address: A/1, P.C. Plaza, Bomikhal,  
Bhubaneswar, Odisha-751006  
For Grids Steel & Alloys Limited